

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: HYDERABAD ::**

SUB: **TELANGANA STATE JUDICIAL ACADEMY, SECUNDERABAD - IV ORIENTATION COURSE** - Nomination of the **38** newly promoted Senior Civil Judges, to undergo IV Orientation Course for a period of two weeks i.e., from 18.11.2024 (Monday) to 30.11.2024 (Saturday) at Telangana State Judicial Academy, Secunderabad, excluding the name of Smt. Shalini Shakelli, Senior Civil Judge - **ORDERS - ISSUED.**

- READ:**
1. High Court's Order Roc.No.1446/2023-B.Spl., dated 17.11.2023.
 2. High Court's Order Roc.No.1257/2024-B.Spl., dated 04.10.2024.
 3. Letter Roc.No.441/2024/TSJA-Sec'bad, dated 26.10.2024, from the Director (FAC), Telangana State Judicial Academy, Secunderabad.
 4. High Court's Circular Roc.No.5523/WRC, dated 25.11.2003.

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ORDER ROC.NO.4389/2024-B.SPL., DATED: 07.11.2024

The High Court is pleased to pass the following order:

The following **38** newly promoted Senior Civil Judges, mentioned in Column No.2, are hereby nominated to undergo IV Orientation Course for a period of two weeks i.e., from 18.11.2024 (Monday) to 30.11.2024 (Saturday) at the Telangana State Judicial Academy, Secunderabad, and the nominated officers are directed to handover charge of their post(s) to the officers mentioned against their names in Column No.3, and proceed to **report at Telangana State Judicial Academy, Secunderabad on 18.11.2024 by 8.30 a.m.** to attend the said Orientation Course.

SL. NO.	NAME OF THE NOMINATED OFFICER WITH DESIGNATION	PRESIDING OFFICER OF THE COURT PLACED AS FULL ADDITIONAL CHARGE
(1)	(2)	(3)
1.	Smt. T.Nagarani, Secretary, District Legal Services Authority, Kamareddy	Secretary, District Legal Services Authority, Nizamabad.
2.	Smt. Rita Lalchand, Additional Senior Civil Judge-cum-Additional Assistant Sessions Judge, Rangareddy District at Ibrahimpatnam.	Principal Senior Civil Judge-cum-Assistant Sessions Judge, Rangareddy District at Ibrahimpatnam.
3.	Smt V.Shiva Ranjani, I Additional Senior Civil Judge -cum- I Additional Assistant Sessions Judge, Khammam.	Principal Senior Civil Judge-cum-Assistant Sessions Judge, Khammam.

4.	Smt. E.Sucharitha, Senior Civil Judge-cum-Asst. Sessions Judge, Jangaon.	Secretary, District Legal Services Authority, Jangaon.
5.	Smt. T.Lakshmi, Principal Senior Civil Judge -cum- Assistant Sessions Judge, Gadwal.	Secretary, District Legal Services Authority, Gadwal.
6.	Smt. G.Anusha, XII Additional Chief Metropolitan Magistrate -cum- Special Metropolitan Magistrate for trial of cases under Labour and Factories Act, Hyderabad.	VII Additional Chief Metropolitan Magistrate, Hyderabad.
7.	Smt K.Kavitha (Kamalapuram), Principal Senior Civil Judge-cum-Asst. Sessions Judge, Wanaparthy.	Secretary, District Legal Services Authority, Wanaparthy.
8.	Sri A.Pradeep, Senior Civil Judge-cum-Asst. Sessions Judge, Warangal.	Secretary, District Legal Services Authority, Warangal.
9.	Sri K.Suresh, Senior Civil Judge -cum- Assistant Sessions Judge, Kodad, Suryapet District.	Senior Civil Judge-cum-Asst. Sessions Judge, Huzurnagar, Suryapet District
10.	Sri K.Venkata Mallik Subrahmanya Sarma, Senior Civil Judge-cum-Asst. Sessions Judge, Jagtial.	Secretary, District Legal Services Authority, Jagtial.
11.	Smt A.Nirmala, IX Additional Chief Metropolitan Magistrate, Hyderabad.	VIII Additional Chief Metropolitan Magistrate, Hyderabad.
12.	Smt V.Usha Kranthi, I Additional Senior Civil Judge-cum-I Additional Assistant Sessions Judge, Hanumakonda.	Principal Senior Civil Judge-cum-Assistant Sessions Judge, Hanumakonda.
13.	Sri P.B.Kiran Kumar, Senior Civil Judge -cum- Assistant Sessions Judge, Huzurabad, Karimnagar District.	Principal Senior Civil Judge-cum-Asst. Sessions Judge, Karimnagar.

14.	Smt. Sampathi Rao Chandana, II Additional Senior Civil Judge-cum-II Additional Assistant Sessions Judge, Hanumakonda.	Principal Senior Civil Judge-cum-Assistant Sessions Judge, Hanumakonda.
15.	Sri P.Laxmana Chary, Senior Civil Judge -cum- Assistant Sessions Judge, Sircilla.	Secretary, District Legal Services Authority, Sircilla.
16.	Ms. Manjula Suryawar, Senior Civil Judge -cum- Assistant Sessions Judge, Nakrekal, Nalgonda District.	Principal Senior Civil Judge-cum- Principal Assistant Sessions Judge, Nalgonda.
17.	Sri B.Rama Rao, Principal Senior Civil Judge -cum- Assistant Sessions Judge, Kothagudem.	Secretary, District Legal Services Authority, Kothagudem.
18.	Smt Gundla Radhika, Principal Senior Civil Judge -cum- Assistant Sessions Judge, Mahabubnagar.	Secretary, District Legal Services Authority, Mahabubnagar.
19.	Smt. V.Sowmya, XIV Additional Chief Metropolitan Magistrate, Hyderabad.	XVI Additional Chief Metropolitan Magistrate, Hyderabad.
20.	Smt. P.Shirisha, XIV Additional Judge, City Civil Court - cum - XVIII Additional Chief Metropolitan Magistrate, Secunderabad.	XV Additional Judge, City Civil Court-cum- XIX Additional Chief Metropolitan Magistrate, Secunderabad.
21.	Sri N.Syama Sundar, Additional Senior Civil Judge -cum- Additional Assistant Sessions Judge, Bhongir.	Secretary, District Legal Services Authority, Yadadri Bhongir.
22.	Sri D.Rama Mohan Reddy, Principal Senior Civil Judge -cum- Assistant Sessions Judge, Mancherial.	Secretary, District Legal Services Authority, Mancherial.
23.	Smt P.Chandana, Additional Senior Civil Judge -cum- Additional Assistant Sessions Judge, Siddipet.	Principal Senior Civil Judge -cum- Assistant Sessions Judge, Siddipet

24.	Smt. Vindya Naik, Senior Civil Judge-cum-Asst. Sessions Judge, Narayanpet.	Secretary, District Legal Services Authority, Mahabubnagar.
25.	Sri T.Murali Mohan, II Additional Senior Civil Judge-cum-II Addl Assistant Sessions Judge, Medchal- Malkajgiri District at Kushaiguda.	I Additional Senior Civil Judge -cum- I Additional Assistant Sessions Judge, Medchal-Malkajgiri District at Kushaiguda.
26.	Smt. A.Swarnalatha, IV Additional Chief Metropolitan Magistrate, Hyderabad.	V Additional Chief Metropolitan Magistrate, (Juvenile Court) Hyderabad.
27.	Sri Jeevan Suraj Singh, Senior Civil Judge -cum- Assistant Sessions Judge, Godavarikhani, Peddapally District.	Senior Civil Judge-cum-Assistant Sessions Judge, Peddapally.
28.	Smt Farheen Kouser, Senior Civil Judge-cum-Asst. Sessions Judge, Suryapet.	Secretary, District Legal Services Authority, Suryapet.
29.	Sri D.Nageswara Rao, Senior Civil Judge, Metpally, Jagtial District.	Secretary, District Legal Services Authority, Jagtial.
30.	Smt. M.Ushashree, Principal Senior Civil Judge -cum- Assistant Sessions Judge, Bhongir.	Secretary, District Legal Services Authority, Yadadri Bhongir.
31.	Smt. Rubina Fatima, Senior Civil Judge-cum-Assistant Sessions Judge, Medak.	Secretary, District Legal Services Authority, Medak.
32.	Smt P.Devi Manasa, XI Additional Chief Metropolitan Magistrate, Secunderabad.	X Additional Chief Metropolitan Magistrate, Secunderabad.
33.	Smt. K.Anitha, Senior Civil Judge -cum- Assistant Sessions Judge, Devarakonda, Nalgonda District.	Principal Senior Civil Judge-cum- Principal Assistant Sessions Judge, Nalgonda.
34.	Sri V.Sanketh Mithra, XXII Additional Chief Metropolitan Magistrate, Secunderabad.	X Additional Chief Metropolitan Magistrate, Secunderabad.

35.	Dr. Sura Sumalatha, Senior Civil Judge – cum – Assistant Sessions Judge, Kamareddy	Principal Senior Civil Judge-cum- Principal Asst. Sessions Judge, Nizamabad.
36.	Sri M.Venkateswarlu (Meesala), Senior Civil Judge-cum-Assistant Sessions Judge, Vikarabad.	Secretary, District Legal Services Authority, Vikarabad.
37.	Dr. C.Sampath, Additional Senior Civil Judge -cum- Assistant Sessions Judge, Mancherial.	Secretary, District Legal Services Authority, Mancherial.
38.	Smt K.Rani, Additional Senior Civil Judge –cum- Additional Assistant Sessions Judge, Karimnagar.	Principal Senior Civil Judge-cum-Asst. Sessions Judge, Karimnagar.

The officers mentioned in Column No.3, will be full additional charge of the post and also the post(s) for which the nominated officers are holding full additional charge if any, during the period of absence of the above said officers while undergoing the said Orientation Course.

In case, the officers mentioned in column number 3, are either on leave or not available for any other reason, the concerned Prl. District and Sessions Judge/Unit Head, shall make alternative in-charge arrangements and intimate the same to the High Court for information.

On return from the said Orientation Course, the officers mentioned in Column No.2 will assume charge of their regular post and also the post(s), if any, for which they are holding full additional charge from the officers mentioned in Column No.3.

** The Director, Telangana State Judicial Academy, Secunderabad, is hereby informed that Smt. Shalini Shakelli, Additional Senior Civil Judge – cum – Additional Assistant Sessions Judge, Sangareddy, was granted maternity leave for a period of 180 days from 27.10.2024 to 24.04.2025, as such the officer is exempted from participating in the said Orientation Course for the present. The Director, Judicial Academy, is directed to include the name of the said officer, for undergoing the Orientation Course, along with the officers of future Batches.

Further, the officers mentioned in Column No.3 are hereby directed to conduct Court Proceedings of the FAC Court(s) atleast once in a week vide High Court's Circular 4th read above.

The above nominated Senior Civil Judges will be under the control of Director, Telangana State Judicial Academy, Secunderabad while undergoing said Orientation Course at Academy.

- NOTE:**
1. The Training Proceedings is placed in the High Court's Web Site <http://tshc.gov.in>. The downloaded copy from the web site is valid for relieving duty and reporting to the said Orientation Course at Telangana State Judicial Academy, Secunderabad.
 2. **The nominated officers are entitled only for actual journey time.**


REGISTRAR GENERAL
FAC.REGISTRAR (VIGILANCE)

To

1. The Officers and In-charge Officers concerned.
2. The Registrar General and all other Registrars, High Court for the State of Telangana.
3. The Director, Telangana State Judicial Academy, Secunderabad.
4. The Chief Judge, City Civil Court, Hyderabad.
5. The Metropolitan Sessions Judge, Hyderabad
6. The Chief Judge, City Small Causes Court, Hyderabad.
7. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
8. **THE PRL. DISTRICT AND SESSIONS JUDGES / DISTRICT TREASURY OFFICERS :**

1) Mancherla	2) Karimnagar	3) Jagtial
4) Rajanna Sircilla	5) Peddapalli	6) Khammam
7) Badradri Kothagudem	8) Mahabubnagar	9) Gadwal
10) Wanaparthy	11) Narayanpet	12) Nagarkurnool
13) Sangareddy	14) Medak	15) Siddipet
16) Nalgonda	17) Suryapet	18) Yadadri Bhongir
19) Nizamabad	20) Kamareddy	21) Rangareddy
22) Medchal-Malkajiri	23) Vikarabad	24) Hanumakonda
25) Warangal	26) Jangaon	
9. The Pay and Accounts Officer, Hyderabad.
10. The District Treasury Officer, Rangareddy District, Exhibition Grounds, Nampally, Hyderabad.
11. The District Treasury Officer, Shamirpet, Medchal-Malkajiri District.

12. **THE SECTION OFFICERS :**

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| a) Special Officer Section | b) Vigilance Cell | c) E-Section |
| d) Work Review Cell | e) O.P.Cell | f) B-Section |
| g) Accounts Section | h) Computer Section | i) D-Budget Section |

High Court for the state of Telangana at Hyderabad.

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